

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. T.C.P. (IB)/274(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

NAME OF THE PARTIES: IA 3461/2022 Poonam Basak Vs.
Public Works Department (Building &
Roads)
IN THE MATTER OF
M/s Feedback Brisa Highway OMT
Pvt. Ltd.
V/s
M/s Patiala Nabha Infra Projects
Pvt. Ltd.

Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Sharad Bansal i/b Adv. Agam H. Maloo appeared for the Petitioner. Adv.

Madhavi Nalluri a/w Adv. Akshay Vijay Kamble appeared for the Respondent.

At the request of the parties, list the matter on **03.05.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

05.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)